

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 16 (RE-2001)/1997-2002
NEW DELHI, the 26th June, 2001

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act,1992 (No.22 of 1992) read with Paragraphs 1.3 and 4.11 of the Export and Import Policy, 1997-2002(incorporating amendments made upto 31.3.2001), the Central Government hereby makes the following amendments in the ITC(HS) Classification of Export and Import items, 1997-2002 (incorporating amendments made upto 31 August, 1998) as amended from time to time :-

In continuation of Notification No.10 (RE-2001)/1997-2002 dated the 25th April, 2001, the following additions shall be made against the Code No.0703(1) in Table B of Schedule 2 of the said ITC(HS) relating to “onions (all varieties other than Bangalore Rose onion and Krishnapuram onions)” under the column ‘ nature of restriction’:-

“ Further, another 50,000 (Fifty Thousand) Metric Tonnes of onions is allowed for export through the following agencies/State Trading Enterprises for the quantities indicated against each :-

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|-------|--|--------------|
| (i) | National Agricultural Cooperative Marketing
Federation of India Ltd.(NAFED) | 20,000 M.Ts. |
| (ii) | Maharashtra State Agricultural Marketing
Board (MSAMB) | 15,000 M.Ts |
| (iii) | Gujarat Agro Industries Corporation Ltd.
(GAIC) | 5,000 M.Ts. |

(iv)	The Spices Trading Corporation Ltd.(STCL)	2,500 M.Ts.
(v)	AP-StateTradingCorporation	2,500 M.Ts.
(vi)	The Karnataka State Co-operative Marketing Federation Ltd.(KSCMF)	2,500 M.Ts.
(vii)	The National Co-operative Consumers' Federation of India Ltd.(NCCF)	2,500M.Ts.

2. These STEs/agencies shall export directly or through the Registered Exporters on the same terms and conditions as laid down in earlier Notification No.16(RE-2000)/1997-2002 dated 17.5.2000 except condition relating to time prescribed for export for which the date indicated in Para-3 will apply.

3. .The quantity of onions released as above shall be exported by 31st July,2001.

4. It has further been decided to extend the shipment period of the unutilized balance quantity of the onion, if any, out of the 1,50,000 Metric tones released for export vide Notification No.10(RE-2001)/1997-2002 dated the 25th April,2001 upto 31st July,2001.

5. This issues in Public interest.

(N.L.LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE
AND EX-OFFICIO ADDL.SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned, by order etc.

(A.K.SRIVASTAVA)

DY.DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE